Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: polychroic petrochemicals private limited Date of Commencement of Liquidation: 20-02-2019; List of Stakeholders as on Date: 03-01-2022; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digitof registration number: 10041

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	1	774025	1	774025				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	1186194072	1	1186194072				NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	29	25614248				25614248		NA
6	Operational creditors (Employees)	22	18362965	1	76251		18286714		NA
7	Operational creditors (Government Dues)	1	27812136	1	27812136		0		NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	26	21511839	21	15635677			5876162	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		80	1280269285	25	1230492161	0	43900962	5876162	